

[Shri F. A. Ahmed]

Notifications under sub-section (3) of section 620A of the Companies Act, 1956:—

G.S.R. 607 published in Gazette of India, dated the 29th April, 1967.

G.S.R. 608 published in Gazette of India, dated the 29th April, 1967.

[Placed in Library. See No. LT-580/67].

**ANNUAL REPORT ON ACTIVITIES OF THE RUBBER BOARD ETC.**

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): I beg to lay on the Table:—

A copy of the Annual Report on the activities of the Rubber Board for the year 1965-66. [Placed in Library. See No. LT-581/67].

A copy of the Audit Report on the Accounts of the Rubber Board for the year 1965-66. [Placed in Library. See No. LT-581/67].

A copy of the Cotton Control (Second Amendment) Order, 1967, published in Notification No. S.O. 1965 in Gazette of India, dated the 13th May, 1967, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-582/67].

**RULES COMMITTEE**

**FIRST REPORT**

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): I beg to lay on the Table, under sub-rule (1) of rule 331 of the Rules of Procedure and Conduct of Business in Lok Sabha the First Report of the Rules Committee. [Placed in Library. See No. LT-584/67].

12.57 hrs.

**MESSAGE FROM RAJYA SABHA**

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

I am directed to inform the Lok Sabha that the Rajya Sabha, at the sitting held on the 6th June, 1967, has passed the enclosed motion referring the Central Industrial Security Force Bill, 1966, to a joint Committee of the Houses and to request that the concurrence of the Lok Sabha in the said motion and the names of the Members of the Lok Sabha to be appointed to the said Joint Committee may be communicated to this House.

*Motion*

“That the Bill to provide for the constitution and regulation of a Force called the Central Industrial Security Force for the better protection and security of certain industrial undertakings be referred to a Joint Committee of the Houses consisting of 45 members; 15 members from this House, namely:

1. Shrimati Violet Alva
2. Shri K. S. Ramaswamy
3. Shri M. P. Bhargava
4. Shri M. Govinda Reddy
5. Shri Nand Kishore Bhatt
6. Shri Akbar Ali Khan
7. Shri B. K. P. Sinha
8. Shri M. M. Dharis
9. Shri Krishan Kant
10. Shri Bhupesh Gupta
11. Shri K. Sunderam
12. Shri Rajnarain
13. Shri Banka Behary Das
14. Shri D. Thengari
15. Shri A. P. Chatterjee

4147 Delay in foodshipments due JYAISTHA 19, 1969 (SAKA) B.O.H. 4148  
to closure of Suez  
Canal (St.)

and 30 members from the Lok Sabha;

that in order to constitute a meeting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that in other respects, the Rules of Procedure of this House relating to Select Committees shall apply with such variations and modifications as the Chairman may make;

that the Committee shall make a report to this House by the first day of the next session; and that this House recommends to the Lok Sabha that the Lok Sabha do join in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee."

12.48 hrs.

STATEMENT RE: DELAY IN THE  
ARRIVAL OF FOOD SHIPS IN  
INDIA DUE TO CLOSURE OF  
SUEZ CANAL

Mr. Speaker: Mr. Jagjivan Ram.

श्री राज बजोहर लोहियार (कन्नौज) :  
जब इसको पहुँचे तो बहुत लम्बा जायगा ।  
इसको दो बजे ले लीजिए । यह लम्बा जायगा ।  
इसके ऊपर बहुत होगी । तो इसको दो बजे  
रख लीजिए ।

Mr. Speaker: I think, he will place it on the Table. Is he reading it?

The Minister of Food and Agriculture (Shri Jagjivan Ram): Yes.

Mr. Speaker: There is only one minute left for Launch Break. It may not be over in one minute. I could give him one more minute... Or he can place it on the Table.

Shri Jagjivan Ram: Yes. I beg to lay on the Table of the House a statement on the delay in the arrival of foodgrains as a result of the closure of the Suez Canal. [Placed in Library. See ~~...~~ (87)].

12.59 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): Sir, I beg to lay on the Table a statement regarding Government business for the week commencing 12th June, 1967.

Shri Kanwar Lal Gupta (Delhi Sadar): He has to read it, Sir.

Shri S. M. Banerjee (Kanpur): It should be read out.

Dr. Ram Subhag Singh: With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 12th June, 1967, will consist of:

- (1) Further discussion of the General Budget for 1967-68.
- (2) Consideration and passing of The Anti-Corruption Laws (Amendment) Bill, 1967  
The Passports Bill, 1967, as passed by Rajya Sabha.
- (3) Discussion and voting on Demands for Grants (Railways) for 1967-68.  
Demands for Excess Grants (Railways) for 1964-65.
- (4) Consideration of a motion for concurrence for reference of the Central Industrial Security Force Bill, 1965 to a Joint Committee.
- (5) Consideration and passing of the Unlawful Activities (Prevention) Bill, 1967.

2. I may also inform the House that the discussion and voting on the De-